

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:43  
ANSWERED ON:07.07.2014  
EVENING SPECIAL JUDICIAL MAGISTRATE COURTS  
Singh Shri Sunil Kumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has allocated funds to States to set up evening/special judicial magistrates' courts;
- (b) if so, the details thereof including the number of such courts set up in the country and the funds allocated/released during the last three years, State-wise;
- (c) whether the setting up of these courts has led to decrease in the number of pending court cases; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF LAW & JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d): Government has allocated Rs. 2500.00 crore to the States to set-up Morning /Evening/Shift/Special Judicial Magistrate Courts for the 'Improvement of Justice Delivery System' under the Thirteenth Finance Commission (TFC) award. Based on the information received from the State Governments, a statement in respect of funds allocated to States to set-up Morning/Evening/Shift/Special Judicial Magistrate Courts, number of courts set-up, funds released during the years 2010-11 to 2012-13 and number of cases disposed off since inception is enclosed. No grant was released for this component during the year 2013-14.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 43 for 7/7/2014

Funds allocated to States to set-up Morning/Evening/Shift/Special Judicial Magistrate Courts for the 'Improvement of Justice Delivery System' under the Thirteenth Finance Commission (TFC) award

Sl. No.	Name of the States	Funds allocated (Rs. in crore)	Number of courts set-up	Funds released during the year 2010-11 (Rs. in crore)	Funds released during the year 2011-12 (Rs. in crore)	Funds released during the year 2012-13 (Rs. in crore)	Since inception number of cases disposedoff
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1	Andhra Pradesh	145.18	259	29.04	14.52	-	314362
2	Arunachal Pradesh	53.15	0	10.63	0	-	-
3	Assam	45.31	263	9.06	0	-	158809
4	Bihar	214.32	38	42.86	21.43	-	845
5	Chhattisgarh	54.56	0	10.91	0	-	2381
6	Goa	7.68	0	1.54	0	-	-
7	Gujarat	161.17	169	32.23	32.23	32.23	350367
8	Haryana	61.61	64	12.32	6.16	-	155439
9	Himachal Pradesh	19.75	2	3.95	3.95	-	-
10	Jammu & Kashmir	32.61	0	6.52	3.26	-	-11
11	Jharkhand	82.62	0	16.52	0	-	-
12	Karnataka	136.71	0	27.34	13.67	-	-
13	Kerala	67.42	5	13.48	6.74	-	40033
14	Madhya Pradesh	204.91	0	40.98	20.49	-	-
15	Maharashtra	297.57	394	59.51	29.76	-	866516
16	Manipur	5.33	0	1.07	0	-	-
17	Meghalaya	1.57	0	0.31	0	-	-
18	Mizoram	6.27	0	1.25	0.63	-	-
19	Nagaland	4.23	0	0.85	0	-	-
20	Orissa	83.25	198	16.65	8.33	-	500
21	Punjab	54.25	52	10.85	5.43	-	730996
22	Rajasthan	129.34	0	25.87	12.93	-	-
23	Sikkim	2.04	0	0.41	0	-	-
24	Tamil Nadu	123.54	10	24.71	0	-	4218
25	Tripura	12.54	135	2.51	1.25	-	98080
26	Uttar Pradesh	340.84	340	68.17	34.08	-	30868
27	Uttarakhand	42.80	25	8.56	4.28	-	341
28	West Bengal	109.43	0	21.89	10.94	-	-

Total 2500.00 1954 500.00 230.08 32.23